

**THURSDAY, 25 MARCH 2021**

**11. 30 AM**

**1. QUESTIONS**

**(1)POSTPONED STARRED QUESTION WAS ORALLY ANSWERED**

Postponed Starred Question No.18C tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Circular No.1-8-05/SSW/VOL-II/2019-20/497 Dated 30.08.2019 issued by Principal Chief Engineer' (originally slated for answer on 28-01-2021) was orally answered.

**(2)STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B, 2C, 3B and 4B listed for the day were orally answered.

**(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(c) Reply Postponed:-**

(a) Reply to Starred Question No. 9A was postponed to 8.4.2021.

**(3)POSTPONED UNSTARRED QUESTIONS WAS LAID ON THE TABLE**

1. Postponed Unstarred Question No.156 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Proceedings of the Office of the Hon. Lokayukta' (originally slated for answer on 28-01-2021) was laid on the Table.

2. Postponed Unstarred Question No.223 tabled by Shri Rohan Khaunte, MLA regarding 'Goa Lokayukta' (originally slated for answer on 28-01-2021) was laid on the Table.

**4) UNSTARRED QUESTIONS**

**(a) Reply Postponed:-**

a) Reply to Unstarred Question Nos. 8 was postponed to 15/4/2021.

**(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

**12 31 PM**

**2. ZERO HOUR MENTIONS:**

**(1) SHRI VIJAI SARDESAI, MLA** made a mention about “ the Town & Country Planning Department has implemented the Building Plan Management Approval System (BPAMS) but has not consulted or imparted training to the stakeholders i.e. engineers and architects thereby the latter are facing difficulties in using the same since the portal is not user friendly”.

**SHRI CHANDRAKANT KAVALEKAR**, Minister for Town & Country Planning replied to the mention.

**(2) SHRI ANTONIO FERNANDES, MLA** made a mention about “ fear and anxiety in the minds of villagers of Mercedes village as they face lot of hardship in travelling on the road leading from Jack Sequira circle to Temba vaddy and Alua hotel in the monsoon season due to the flooding of the road”. The steps Government intends to take in this matter.

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the mention.

**(3) SHRI WILFRED D'SA, MLA** made a mention about “Anxiety and fear in the minds of the people due to the depleted condition of damage to the ferry ramp at Rassaim Loutolim causing inconvenience to the public which may cause tragedy and due to which there will be loss of life and property. The action the Government intends to take in the matter”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**(4) SHRI RAVI NAIK, MLA** made a mention about “fear and panic in the minds of people of Ponda due to the exuberant water bill issued by the PWD (PHE-N). The people have received the water bills which has included inspection charges of Rs. 100 outright. In addition to the metre charges of around Rs. 78 every month. The action the Government intends to take in the matter”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

(5) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about “fear and anxiety in the minds of people of the depositors of Madgaum Urban Co-operative Bank that their hard earned money will be lost forever, the RBI has extended Section 35A read with Section 56 of the Banking Regulation Act, 1949 from March 3<sup>rd</sup> 2021 to June 2<sup>nd</sup> 2021. The steps the Government intends to take in the matter’.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

(6) **SHRI VIJAI SARDESAI, MLA** made a mention about “fear and anxiety in the minds of citizens of Mayem with regards to pending sanad applications since The Goa (Abolition of Proprietorship, Titles and Grants of lands) Act, 2014 passed on 7<sup>th</sup> March 2014”. The steps the Government intends to take in the matter.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**12 47 PM**

### **3. PAPERS LAID ON THE TABLE**

**DR.PRAMOD SAWANT**, Chief Minister laid the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

1. Goa College of Engineering (Demand No.40)
2. General Administration & Co-ordination (Demand No.2)
3. Dir. of Small Savings & Lotteries (Demand No.30 )
4. Excise (Demand No.11 )
5. Directorate of Animal Husbandry & Veterinary Services(Demand No.65 )
6. Dir. of Agriculture(Demand No.64)
7. Dir. of Archives and Archaeology( Demand No.45 )
8. Labour (Demand No. 52)
9. Employment(Demand No. 60)
10. Industries(Demand No. 19)
11. Rural Development Agency (Demand No. 85)
12. Transport(Demand No.13 )
13. Environment (Demand No.24 )
- 14.Direcortate of Skill Development & Entrepreneurship (Demand No.61)
15. River Navigation(Demand No.77)
- 16.Goa State Election Commission ( Demand No.73)
17. Chief Electoral Officer ( Demand No.06 )
18. Civil Aviation (Demand No.84 )
19. Goa College of Architecture(Demand No.41)

12 48 PM

**4. POSTPONED CALLING ATTENTION**

**SHRI. ALEIXO REGINALDO LOURENCO, MLA,** called the attention of the Chief Minister/Minister for Home to the following:-

“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Metre of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). The action the Government proposes to take in this regard”.

**DR. PRAMOD SAWANT,** Chief Minister made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Clafasio Dias, MLA.....12 58 PM
2. Shri Pratapsingh R. Rane, MLA.....1 01 PM
3. Shri Aleixo R. Lourenco, MLA.....1 03 PM
4. Shri Ramkrishna Dhavalikar, MLA..1 05 PM

**DR. PRAMOD SAWANT,** Chief Minister replied to the Calling Attention thereto.

**(The House adjourned for lunch at 1 13 PM and resumed its sittings at 2 30 PM)**

**2 30PM**

**5. CALLING ATTENTIONS**

**1. SHRI. ROHAN KHAUNTE, MLA,** called the attention of the Chief Minister to the following:-

“Apprehension and anxiety in the minds of the people due to the incomplete works relating to the Atal Setu Project. The project was inaugurated in January, 2019, however the projects is still undergoing progress/repairs till date. The arm connecting to Panaji remains incomplete while the bridge is constantly being repaired for potholes. The number of accidents recorded on the bridge alone is strikingly high and requires urgent attention. In addition the potholes are sharp-ridged and deep which can lead to accidents and vehicular damage. The bridge was inaugurated 2 years ago, however, it is still having active manpower and

open construction works. The steps the Government proposes to take in this regard”.

The reply to the was Calling Attention was postponed to 26/3/2021

**2. SHRI. RAMKRISHNA DHAVALIKAR, MLA,** called the attention of the Chief Minister to the following:-

“Fear and apprehension amongst the people of the State on failure on part of Government to provide relief and financial assistance to transport bus conductors, drivers, taxi drivers, motorcycle pilots, agriculturists, small time flower vendors and other down trodden community due to shutting down of their business on account of pandemic. The steps the Government proposes to take in this regard”.

The reply to the Calling Attention was postponed to 30/3/2021.

**2 33 PM**

**6. ASSENT TO BILL**

**SECRETARY** reported assent of the Hon. Governor to The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021.

**2 33 PM**

**7. PRESENTATION, DISCUSSION AND VOTING OF ‘VOTE ON ACCOUNT’ STATEMENT FOR THE YEAR 2021**

**DR PRAMOD SAWANT,** Chief Minister presented the 'Vote on Account' Statement for the year 2021.

The Motion was put to vote and passed.

**2 34 PM**

**8. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2021**

**DR.PRAMOD SAWANT,** Chief Minister moved for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2021.

**DR.PRAMOD SAWANT,** Chief Minister moved that the Goa Appropriation (Vote on Account) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed

**2 36 PM**

**9. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2021-22 (FIRST DAY)**

The following Members took part in the Debate:

1. Shri Luizinho Faleiro, MLA.....2 38 PM
2. Shri Churchill Alemao, MLA.....2 56 PM
3. Shri Rohan Khaunte, MLA.....3 28 PM

**(The House was adjourned for tea at 3 59 PM and resumed its sittings at 4 30 PM).**

**(Shri Rajesh Patnekar, Speaker in Chair at 4 30 PM)**

4. Shri Dayanand Sopte, MLA.....4 30 PM
5. Shri Subhash Shirodkar, MLA.....4 52 PM
6. Shri Pratapsingh R. Rane, MLA.....5 08 PM

**(Shri Isidore Fernandes, Dy. Speaker in Chair at 5 09 PM.)**

7. Shri Nilkanth Harlarnkar, MLA.....5 23 PM

**(THE HOUSE WAS ADJOURNED AT 5 35 PM TO MEET AT 11 30 AM ON FRIDAY THE 26<sup>TH</sup> MARCH 2021)**

**PORVORIM-GOA  
25<sup>th</sup> MARCH , 2021**

**NAMRATA ULMAN  
SECRETARY**